

P

C.A.No. 4793-4802 OF 1999

ITEM No.7

IN Court No. 1

SECTION XVIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No. 6-15 in Civil Appeal No.4793-4802/1999

JASVINDER SINGH & ORS ETC.ETC.

Appellant (s)

VERSUS

STATE OF J & K & ORS

Respondent (s)

( for early hearing and office report)

Date : 24/09/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Appellant/(s)

Applicant

Ms. Purnima Bhat, Adv.

For Respondent (s)

Mr. Randhir Singh Jain, Adv.

Mr. Anis Suhrawardy, Adv.

Ms. Shamama Anis, Adv.

Mr. S. Mehdi Imam, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....J  
.SP2

The applications are rejected at this stage.  
The appellants may move application after six  
months.

.SP1  
.....L.....T.....J

(Ajay Kr. Jain)  
Court Master

(Prem Prakash)  
Court Master